## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

TP No. 10/397-398/NCLT/AHM/2016(NEW) C.P. No. 86/397-398/CLB/MB/2010 (OLD)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2016

Name of the Company: Kiritkumar Ochachhavlal Sheth

V/s.

Ambica Food Products Pvt. Ltd. & Ors

Section 397-398 of the Companies Act, 1956 Section of the Companies Act:

REPRESENTATION **SIGNATURE DESIGNATION** S.NO. NAME (CAPITAL LETTERS)

ASHOK MEHTA

P C S A.R. For R-12R-2

2. PAVAN S. GODZAWALA ADVOCATE
FOR
PETITIONER

**ORDER** 

Learned Advocate Mr. Pavan S. Godiawala present for the Petitioner. Learned PCS Mr. Ashok Mehta present for Respondents 1&2.

List the matter on 16.12.2016 for final hearing.

(BIKKI RAVEENDRA BABÚ) MEMBER JUDICIAL

Muliamely

Dated this the 17<sup>th</sup> day of October, 2016